GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3471 ANSWERED ON:24.08.2011 COMMISSION TO TRAVEL AGENTS Ponnam Shri Prabhakar

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the conutry's aviation regulator has said that the airlines should continue with the system of paying commission to travel agents instead of levying a separate transaction fee on the consumer;

(b) if so, the details and the present status thereof;

(c) the actual demands still pending with the Government from the agents; and

(d) the time by which the action is likely to be taken on the said demands?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): No Madam.

- (b): Does not arise.
- (c): The matter is presently sub judice.

(d): Does not arise.